

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: DR.VENKATA RAMAKRISHNA BADARINATH NANDHULA – HON’BLE MEMBER (J)

CORAM: SHRI.SANJAY PURI, - HON’BLE MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 15.11.2023 AT After Court-1 hearings

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/401/2022 IA (IBC)/947/2023 in MA No.2/2022 Contempt Petition (IBC)/2/2023 IA (IBC)/357/2023IA (IBC)/1314/2023 in CP(IB) No.294/7/HDB/2017
NAME OF THE COMPANY	IVRCL Limited
NAME OF THE PETITIONER(S)	State Bank of India
NAME OF THE RESPONDENT(S)	IVRCL Limited
UNDER SECTION	7 of IBC

ORDER

IA (IBC)/401/2022

Present: Ld. Counsel K. Ravichandra Mohan for the Applicant.
Ld. Counsel Mr. Nirav Shah for the Liquidator.

Let the matter be posted before the regular bench. **Adjourned to 22.11.2023.**

IA (IBC)/947/2023 in MA No. 2/2022

Present: Ld. Senior Counsel Mr. Ravi along with Ms. Rishika Kumar for the
Applicant.

Rejoinder filed. Let the matter be posted before the regular bench. **Adjourned to 22.11.2023.**

Contempt Petition (IBC)/2/2023

Present: Ld. Counsel for the Applicant.

Ld. Senior Counsel Mr. S. Ravi along with Ms. Rishika Kumar for the
Respondents.

Let the matter be posted before the regular bench. **Adjourned to 22.11.2023.**

Contd..

(2)

IA (IBC)/357/2023

Present: Ld. Senior Counsel Mr. Ravi along with Ms. Rishika Kumar for the Applicant.
Ld. Counsel Mr. G.P. Yash Vardhan for the Respondent No.3.
Ld. Counsel Mr. Avinash Alladi for the Respondent No. 4.
Ld. Counsel Mr. VVSN Raju for the Respondents No. 5, 7, 9, 12, 19, 20, 21, 22 and 24.
Ld. Counsel Mr. VV Ramakrishna on behalf of Mr. Mv. Kini for the Respondent No. 15.
Ld. Counsel Mr. Hemant for the Respondent No. 6 & 11.

Let the matter be posted before the regular bench. **Adjourned to 22.11.2023.**

IA (IBC)/1314/2023

Present: Ld. Senior Counsel Mr. Ravi along with Ms. Rishika Kumar for the Applicant.

Rejoinder filed. Let the matter be posted before the regular bench. **Adjourned to 22.11.2023.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)